

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 06/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHavan, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/711/IB/CB/2017

NAME OF THE PETITIONER

: JAGADESH PRATHAP

NAME OF THE RESPONDENT(S)

: KUTTY FLUSH DOORS & FURNITURE CO PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M. Jayam (M. Jayam)

Rep Counsel for Petitioner

1. V. PRASHANTH
KIRAN

Counsel for Respondent

V. Prashanth

ORDER

Representing counsel for petitioner present and prayed for time to file rejoinder.

Counsel for respondent present and prayed for time to make submissions. Time is enlarged at request. Put up on 12.02.2018.

(S VIJAYARAGHavan)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc